

**GOVERNMENT OF INDIA  
CIVIL AVIATION  
LOK SABHA**

UNSTARRED QUESTION NO:2688

ANSWERED ON:13.03.2013

NEW AIRLINES

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**Will the Minister of CIVIL AVIATION be pleased to state:**

- (a) whether the Government has received any applications/requests from any States or private entities for permission to start operations of new airlines in the country;
- (b) if so, the details thereof during each of the last three years and the current year;
- (c) whether the Government has acceded to all such requests;
- (d) if so, the details thereof along with their present status and if not, the reasons therefor, proposal-wise; and
- (e) the action taken by the Government in this regard?

**Answer**

Minister of State in the Ministry of CIVIL AVIATION ( SHRI K. C. VENUGOPAL )

(a) to (e): No application from any State Govt. to start new airlines in the country has been received in the Ministry during the said period. Receipt and consideration of applications for starting new airlines is an ongoing and continuous process and the proposals complying with the existing guidelines are granted permission to start new airlines. The details of applications for scheduled/regional passenger airlines since 2010 and their status are as under:

Year	Name of the applicant	Status
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2010	M/s Air One Aviation Pvt. Ltd.	Requisite information has not been furnished by the applicant.
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2010	M/s Religare Aviation	Permission granted.
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2010	M/s King Airways	Security Clearance awaited.
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2010	M/s Freedom Aviation Pvt. Ltd.	Permission granted.
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2010	M/s Indus Aviation	Permission granted.
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2011	M/s Air Pegasus	Permission granted
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2011	M/s Karina Airlines International Ltd.	Permission granted
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2011	M/s Deccan Charters Pvt. Ltd.	Permission granted.
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2011 M/s Swajas Charter Not Complying with eligibility  
criteria hence returned.

2012 M/s Volk Airlines Incomplete proposal which was returned.

2012 M/s Lepl Projects Limited Permission granted.

2012 M/s ABC Aviation and Training Permission granted.

2012 M/s North East Shuttle: Regional Permission granted.

2012 M/s Deccan Charters Pvt. Ltd. Pending.

2013 M/s ZAV Airways Requisite information has not been  
not been furnished by applicant